

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 10449/2016

THE STATE OF U.P. FINANCE DEPARTMENT THROUGH SECRETARY & ANR.
Appellant(s)

VERSUS

OM PRAKASH TRIPATHI Respondent(s)

Date : 18-05-2018 This appeal was called on for hearing today.

For Appellant(s)
Mr. M. R. Shamshad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but no one has entered appearance on his behalf.

Ld. Counsel for the appellants has failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar

MG